

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-04-2024 AT 10:30 AM**

CP (IB) 497/7/HDB/2018

AND

**IA (IBC) 454/2022 & IA (IBC) 687/2021 in IA No. 625/2021 in CP (IB) 497/7/HDB/2018
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

International Asset Reconstruction Company Pvt Ltd **...Financial Creditor**

AND

Atlanti Spinning and Weaving Mills Ltd **...Corporate Debtor**

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 454/2022

Learned Counsel Mr VV Siva Kumar, for liquidator present through Video Conference.

Learned Counsel Ms Harshita Datla, for Respondent Nos 1 and 2 present through Video Conference.

Smt Sujata Chattopadhyay, Liquidator present through Video Conference.

A memo has been filed on behalf of the liquidator whereas learned counsel for the respondent states that as they are yet to be implemented in the proceedings before Hon'ble Supreme Court, this Tribunal may go through the record and pass appropriate orders. Hence **for orders on 30.04.2024.**

IA (IBC) 687/2021 in IA No. 625/2021

Learned Counsel Mr VV Siva Kumar, for liquidator present through Video Conference.

Smt Sujata Chattopadhyay, Liquidator present through Video Conference.

Learned Senior Counsel Mr DV Seetharam Murthy, for applicant present physically along with the counsel on record Mr Srikanth Hariharan.

Heard both sides. **For orders on 30.04.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-04-2024 AT 10:30 AM**

**CP(IB) 497/7/HDB/2018
AND
IA (IBC) 1583/2023 & IA (IBC) 391/2024 in CP(IB) 497/7/HDB/2018
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

International Asset Reconstruction Company Pvt Ltd **...Financial Creditor**

AND

Atlanti Spinning and Weaving Mills Ltd **...Corporate Debtor**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1583/2023

Learned Counsel Mr VV Siva Kumar, for applicant present through Video Conference.

Learned Counsel Mr Karthik, for respondent present through Video Conference.

Smt Sujatha Chattopadhyay, Liquidator present through Video Conference.

At request of the learned counsel for the applicant for filing rejoinder one week time granted. Call on 08.05.2024.

IA (IBC) 391/2024

Smt Sujatha Chattopadhyay, Liquidator present through Video Conference.

This is an application to receive the 15th progress report on record. Report taken on record.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)